

**UNDER-RECORDING OF WORKS BY
CONTRACTORS**

1696. SARDAR HARCHARAN SINGH DUGAL: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) the findings of the enquiries into under-recordings of works executed by the contractors under Electrical Circles, C.P.W.D. I, II, III, IV held in years '954, '956, 1958* 1961, 196a, 1963, 1966, 1968 and 1969;

(b) the names of the Divisions from which the relevant payment records of the contractors are missing and since when ;

(c) whether the responsibility has been fixed on some shoulders in this behalf;

(d) whether Government propose to pay *ad-hoc* payments to the contractors; and

(e) the number of contractors involved in such cases where their record are missing?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) No cases of under-recording of works executed by the contractors under the Electrical Circles mentioned in the Question in the years '954, '956-1958, 1961, 1963, 1966, 1968 and 1969 have come to the notice of Government and hence the question of holding enquiries into such cases does not arise.

(b) to (e) Information is being collected and would be placed on the table of the House in due course.

BLACK MONEY

1607. SHRI M. P. BHARGAVA : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that there is lot of black money hoarded by big businessmen;

(b) whether any complaints have been received by Government to the effect that Union Ministers and Ministers in the States have also got huge amounts of hoarded money with them; and

(c) if so, what are the difficulties in the way of the Central Government to take steps to get this hoarded money in circulation ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) :

(a) Government are aware of complaints of black money and of attempts at tax evasion. They have also indicated from time to time the steps taken by them to check evasion and unearth black money. However, Government keep the problem under constant review.

(b) No, Sir.

(c) Does not arise.

INCOME-TAX ARREARS OF FILM PEOPLE

1698. SHRIMATI SARLA BHADARIA : Will the PRIME MINISTER be pleased to state :

(a) the names of playback singers and music directors of Indian film industry who are in arrears of Income-tax at present; and

(b) the action taken by Government to realise the arrears?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) and (b) The collection of the required information will involve considerable time and labour as film industry is located in several States in India. If the Hon'ble Member desires to have information about any particular playback singer and music director(s), the same would be duly furnished.

**NEW DELHI THEATRES (P) LTD., NEW
DELHI**

1699. SHRIMATI SARLA BHADARIA : Will the PRIME MINISTER be pleased to state :

(a) what is the total amount of income-tax realised from the New Delhi Theatres (P) Ltd., New Delhi during the current year as also during the previous year;

(b) what is the total amount of taxes, other than income-tax, *e.g.* wealth tax, gift-tax and excise duty, realised from the said Film Company during the same period; and

(c) what is the amount of taxes outstanding against the Company at present and what is the amount of taxes about which objections have been raised by the Company?